

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF NANDLAL KAMAL KISHORE VYAPAAR PVT LTD

RELEVANT PARTICULARS		
1.	Name of corporate debtor	NANDLAL KAMAL KISHORE VYAPAAR PVT LTD
2.	Date of incorporation of corporate debtor	12/01/2006
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs (ROC Kolkata-West Bengal)
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51109WB2006PTC107233
5.	Address of the registered office and principal office (if any) of corporate debtor	1A AKRUR DATTA LANE KOLKATA-700012 (WB)
6.	Insolvency commencement date in respect of corporate debtor	02/02/2021 (order received on 03/02/2021)
7.	Estimated date of closure of insolvency resolution process	31/07/2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ajay Kumar Agarwal IBBI/IPA-002/IP-N00608/2018-2019/11859
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: Plot no. IID/31/1, Street No. 1111, PS QUBE, Unit Number 1015A, 10 th Floor Beside City Centre 2, Kolkata-700161 Email ID: cs.aaa.2014@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Registered Address: Plot no. IID/31/1, Street No. 1111, PS QUBE, Unit Number 1015A, 10 th Floor, Beside City Centre 2, Kolkata-700161 Email ID: cirp.nkkvpl@gmail.com
11.	Last date for submission of claims	18/02/2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	No Class is ascertained by the Interim Resolution Professional
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class.	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link : https://ibbi.gov.in/home/downloads Physical Address: As in (10) above

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Nandlal Kamal Kishore Vyapaar Private Limited on 02/02/2021

The creditors of Nandlal Kamal Kishore Vyapaar Private Limited on are hereby called upon to submit their claims with proof on or before 18/02/2021 to the interim resolution professional at the address mentioned against entry No. 10.



AJAY KUMAL AGARWAL
05/02/2021

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The submission of claims is to be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The claim with proof is to be submitted in following specified forms along with documentary proof in support of claim:

- Form B- for Claims by Operational Creditors except workmen and employees
- Form C- for Claims by Financial Creditors
- Form CA - for Claims by Financial Creditors in a class
- Form D- for Claims by workmen and employees
- Form E- for Claims by authorized representatives of workmen and employees
- Form F- for Claims by Creditors (Other than Financial Creditors and Operational Creditors of the Corporate Debtors)

Submission of false or misleading proofs of claim shall attract penalties.

Place: Kolkata
Date: 05/02/2021

AJAY KUMAR AGARWAL
Interim Resolution Professional
Regd No.:IBBI/IPA-002/IP-N00608/2018-19/11859



Air A
(AJAY KUMAR AGARWAL)
05/02/2021

RONSON TRADERS LTD.
CIN: L51909WB1982PLC035358
Regd. Office : 9/1, R.N. Mukherjee Road
5th Floor, Kolkata - 700 001
Tel : 2242 9956, 2248 7068, Fax : 2248 6369
E-mail : ronsontraders@birlasagar.org
Website : www.ronsontraders.com

NOTICE
Notice is hereby given pursuant to Regulations 29 and 47 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, that a Meeting of the Board of Directors of the Company will be held on Friday, 12th February, 2021, inter alia to consider and approve the Unaudited Financial Results (Standalone and Consolidated) for the third quarter and nine months ended 31st December, 2020.

This Notice is also available on the Company's website at www.ronsontraders.com.

By Order of the Board
For Ronson Traders Ltd
Ashok Kumar Daga
Director
Place: Kolkata
Date: 4th February, 2021 DIN- 03621528

THE GANGES MFG. CO. LIMITED
CIN: L51909WB1982PLC002713
Regd. Office: 33A Jawaharlal Nehru Road,
6th Floor, Flat No. A-1
Chatterjee International Centre,
Kolkata-700071
Telephone: +91 33 2226-0881 / 0883
Fax No: +91 33 2288 7591
Email: gmcoindia@gmail.com
Website: www.gangesjute.co.in

Notice pursuant to Regulation 47 read with Regulation 29 of the SEBI (Listing Obligations & Disclosure Requirements) Regulations, 2015 and is hereby given that the meeting of the Board of Directors of The Ganges Manufacturing Company Limited will be held on Friday, 12th day of February, 2021, inter alia, to consider and approve the unaudited financial results for the quarter and nine months ended 31st December, 2020. This information is also available on the website of the Company i.e. www.gangesjute.co.in.

For The Ganges Manufacturing Company Ltd.
Sd/-
Place: Kolkata Ram Karan Gupta
Dated: 04.02.2021 Company Secretary

SPML INDIA LIMITED
Regd. Off: 113, Park Street, Poddar Point,
South Block, 3rd Floor, Kolkata -700016
Ph: +91-9711308513, Website: www.spmlindia.net,
Email: info.spmlindia@gmail.com,
CIN: L5109WB1988PLC092362

NOTICE
NOTICE is hereby given that pursuant to Regulation 29(1)(a) read with Regulation 47 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, a Meeting of the Board of Directors of the Company will be held on **Thursday the 11th day of February, 2021**, inter-alia to consider, approve and take on record the Un-audited Financial Results of the Company for the quarter/nine month ended 31st December 2020.

The Notice may also be accessed on the Company's website at www.spmlindia.net and also on the Stock Exchange website at www.mseil.in

For SPML India Limited
Sd/-
Place: Kolkata
Date: 04.02.2021
Ravi Garg
Company Secretary

HALDER VENTURE LIMITED
(CIN : L74210WB1982PLC035117)
Regd. Office: Diamond Heritage,
16 Strand Road, 10th Floor, Room
No-1012, Kolkata, West Bengal.

NOTICE
Notice is hereby given with Stock Exchange, that a meeting of the Board of Directors of the Company will be held on Friday 12th February, 2021 at 05:00 PM, at Diamond Heritage, 16 Strand Road, 10th Floor, Room No- 1012, Kolkata-700001 to consider and approve the Un-Audited Financial Results of the Company for the quarter ended 31st December, 2020.

The said information is also available on the Company's website at www.haldventure.in and also available on the website of Stock Exchange at www.bseindia.com

By Order of the Board
Keshab Kumar Halder
Managing Director
Place: Kolkata
Date: 04.02.2021

JAYSHREE CHEMICALS LIMITED
CIN: L54119WB1962PLC218608
Registered Office : 31, Chowringhee
Road, Kolkata-700016
E-mail: jcl@jayshreechemicals.com

NOTICE
Pursuant to Regulation 29 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, Notice is hereby given that a Meeting of the Board of Directors of the Company will be held on 11th February, 2021 at 3.30 P.M. to inter alia, consider and approve the Unaudited Financial Results for the quarter ended 31st December, 2020.

Sd/-
Place : Kolkata
Date : 04-02-2021
Company Secretary

BHARTIA SONS LTD.
CIN: L54211WB1984PLC011711
Regd. Office : 12, Government Place East,
Kolkata - 700069, W.B.
Website: www.bhartiasons.com
Email Id: bhartiasons@gmail.com
Tel: 033-22481143 / 22628022

PUBLIC NOTICE
Notice is hereby given that pursuant to the Regulation 33 of the SEBI (Listing Obligations & Disclosure Requirements) Regulation, 2015, a meeting of the Board of Directors of the Company will be held on **Saturday, 13th February, 2021** at the Registered Office of the Company inter alia, to consider, approve and take on record the Un-Audited Financial Result of the Company for the quarter & nine months ended 31st December, 2020.

For Bhartia Sons Ltd.
Sd/-
Place : Kolkata
Date : 4.2.2021
Mohit Srivastava
Company Secretary

RIGA SUGAR CO. LTD.
CIN : L5411WB1980PLC032970
Regd. Office : 14 Netaji Subhas Road,
Kolkata - 700001

NOTICE
Notice is hereby given that pursuant to Regulation 29 and 47 of the SEBI (LORD) Regulations, 2015, a Meeting of the Board of Directors of the Company is scheduled to be held on Thursday, 11th February, 2021 to consider and take on record the Unaudited Quarterly Financial Results (with limited review by Statutory Auditors) of the Company for the three months period ended 31st December, 2020.

By order of the Board
B. K. Bhattacharya
Place: Kolkata
Date : 04.02.2021
Company Secretary

FRENCH MOTOR CAR COMPANY LIMITED
Registered Office: 23/34A J C Bose Road,
Kolkata - 700 020
CIN: L74110WB1920PLC003679

NOTICE TO ALL MEMBERS
Notice is hereby given that a meeting of the Board of Directors of the Company will be held at the Registered Office of the Company on 12th February, 2021 at 4:30 PM to consider, inter alia, passing the Unaudited Financial Results (Provisional) for the quarter ended 31st December, 2020.

FRENCH MOTOR CAR CO. LTD.
Sd/-
Place: Kolkata SANDEEP JATTA
Date: 04.02.2021 MANAGING DIRECTOR

THIRIANI PROJECTS LIMITED
Reg. Off. : Subul Dutt Building, 13, Brabourne Road, Mezzanine Floor, Kolkata-700001
E-mail: thirianiprj@gmail.com
Website : www.thirianiprj.com
CIN : L45209WB1983PLC036538

NOTICE
NOTICE is hereby given that meeting of the Board of Directors of the Company will be held pursuant to Regulation 29 of the SEBI (LODR) Regulation, 2015 on **Saturday, 13th day of February, 2021** at our Registered Office at Subul Dutt Building, 13, Brabourne Road, Mezzanine Floor, Kolkata-700001, at 12:15 p.m., inter-alia, to consider, approve and take on record the Un-audited Standalone Financial Results for the quarter ended on 31st December, 2020 subject to Limited Review Report by Statutory Auditor in terms of Regulation 47(1)(a) of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("Listing Regulation") with the Stock Exchange.

Further, the details of this Notice has been uploaded on the Website of the Company at the <http://www.thirianiprj.com> notice, php as well as on the website of the stock exchange at the link <http://www.bseindia.com/corporates/ann.asp?scrp=538758&20&dur=A>

By Order of the Board
For THIRIANI PROJECTS LIMITED
Sd/-
Place:Kolkata
Date : 04.02.2021
Managing Director
DIN 06931935

SELLWIN TRADERS LIMITED
Registered Office : 26/1/A, Strand Road,
2nd Floor, Kolkata-700001
Phone: +91 33 2231 3974
E-mail: sellwin_1980@yahoo.co.in
Website : www.sellwinindia.com
CIN : L51909WB1980PLC033018

NOTICE
NOTICE is hereby given that meeting of the Board of Directors of the Company will be held pursuant to Regulation 29 of the SEBI (LODR) Regulation, 2015 on **Saturday, 13th day of February, 2021** at our Registered Office at 26/1/A, Strand Road, 2nd Floor, Kolkata-700001 at 2:45 P.M., inter-alia, to consider, approve and take on record the Un-audited Standalone Financial Results for the quarter ended on 31st December, 2020 subject to Limited Review Report by Statutory Auditor in terms of Regulation 47(1)(a) of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("Listing Regulation") with the Stock Exchange.

Further, the details of this Notice has been uploaded on the Website of the Company at the <http://www.sellwinindia.com/invt.html> as well as on the website of the stock exchange at the link <http://www.bseindia.com/corporates/ann.asp?scrp=538758&20&dur=A&expandable=0>

By Order of the Board
For SELLWIN TRADERS LTD
Sd/-
Place:Kolkata
Date : 04.02.2021
Navin Chandra Sharma
Managing Director
DIN : 00081104

VEGETABLE PRODUCTS LIMITED
Regd. Office : Subul Dutt Building, 13, Brabourne Road, 6th Floor, Kolkata-700001
Phone: +91 33 22315686-87;
Fax: +91 33 22315683
E-mail: vpl1953@yahoo.co.in
Website : www.vegetableindia.com
CIN : L01122WB1953PLC021090

NOTICE
NOTICE is hereby given that meeting of the Board of Directors of the Company pursuant to Regulation 29 of the SEBI (LODR) Regulations, 2015 will be held on **Saturday, 13th February, 2021** at our Registered Office at Subul Dutt Building, 13, Brabourne Road, 6th Floor, Kolkata-700001 at 12:45 P.M. inter-alia, to consider, approve and take on record the Un-audited Standalone Financial Results for the quarter ended on 31st December, 2020 subject to Limited Review Report by Statutory Auditor in terms of Regulation 47(1)(a) of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("Listing Regulations") with the Stock Exchange.

Further, the details of this Notice has been uploaded on the Website of the Company at the <http://www.vegetableindia.com/investor.html> as well as on the website of the stock exchange at the link <http://www.bseindia.com/corporates/ann.asp?scrp=539132&dur=A&expandable=0>

By Order of the Board
For VEGETABLE PRODUCTS LIMITED
Sd/-
Place:Kolkata
Date : 04.02.2021
Tannoy Mondal
Managing Director

SHREE SECURITIES LIMITED
Registered Office : 3, Synagogue Street,
3rd Floor, Kolkata-700001
Phone: +91 33 2231 3366-67
E-mail: ssl_1994@yahoo.co.in
Website : www.shreesecindia.com
CIN : L65929WB1994PLC061930

NOTICE
NOTICE is hereby given that meeting of the Board of Directors of the Company will be held pursuant to Regulation 29 of the SEBI (LODR) Regulation, 2015 on **Saturday, 13th February, 2021** at our Registered Office at 3, Synagogue Street, 3rd Floor, Kolkata-700001, at 1:45 P.M., inter-alia, to consider, approve and take on record the Un-audited Standalone Financial Results for the quarter ended on 31st December, 2020 subject to Limited Review Report by Statutory Auditor in terms of Regulation 47(1)(a) of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("Listing Regulation") with the Stock Exchange.

Further, the details of this Notice has been uploaded on the Website of the Company at the <http://www.shreesecindia.com/invt.html> as well as on the website of the stock exchange at the link <http://www.bseindia.com/corporates/ann.asp?scrp=538975&dur=A&expandable=0>

By Order of the Board
For SHREE SECURITIES LIMITED
Sd/-
Place:Kolkata
Date : 04.02.2021
Basant Kumar Sharma
Managing Director

AI CHAMPANDY INDUSTRIES LTD.
CIN : L51909WB1917PLC002767
Regd. Office: 25, Princep Street,
Kolkata - 700 072
e-mail: cil@ai.champandy.co.in,
website: www.ai-world.com
Ph: 033-22377880 Fax: 033-22363754

NOTICE
Notice is hereby given pursuant to Regulation 29 of the SEBI (Listing Obligations & Disclosure Requirements) Regulations, 2015 that a meeting of the Board of Directors of the Company will be held on Sunday, the 14th February, 2021 at 3.00 p.m., at registered office of the Company inter alia, to consider and approve the Un-audited Standalone and Consolidated Financial Results of the Company for the quarter and nine-months ended 31st December, 2020

The said Notice may be accessed on the Company's website at <https://www.ai-world.com> and may also be accessed on the Stock Exchange website at <https://www.bseindia.com>

By Order of the Board
For Ai Champandy Industries Ltd.
Sd/-
Place: Kolkata
Date : 04-02-2021
Executive Director & CFO

TYROON TEA CO. LIMITED
Regd. Off: 3, Netaji Subhas Road,
McLeod House, Kolkata 700 001
Tel : 033-22483236 / 6071
Email: info@tyroonteacoffee.com
CIN : L15421WB1890PLC000612

NOTICE
Notice is hereby given that pursuant to Regulation 29 read with Regulation 47 of the SEBI (Listing Obligations and Disclosure Requirements) Regulation, 2015, that the meeting of the Board of Directors of the Company is scheduled to be held on Friday, the 12th day of February, 2021 at its registered office at 3.30 P.M. to consider inter alia unaudited Financial Results for the quarter and nine months ended 31st December, 2020.

The said information is also available on the company's website www.tyroonteacoffee.com and also on the website of the Stock Exchanges i.e. BSE at www.bseindia.com.

By Order of the Board
For Tyroon Tea Company Limited
K. C. Mishra
(Co. Secretary & CFO)
ACS-13288
Place: Kolkata
Date : 04.02.2021

MAURIA UDYOG LIMITED
Regd. Office: Anand Jyoti Building, Room No. 107,
1st Floor, 41, Netaji Subhas Road, Kolkata-700 001.
Ph: 033-65180616, 22309902,
Visit us: www.mauria.com
e-mail: mauria@mauria.com
CIN: L51909WB1980PLC033010

COMPANY NOTICE
Notice is hereby given that a meeting of Board of Directors of the Company is scheduled to be held on Saturday February 13, 2021 at 3.00 P.M. at 602, Charanjiv Tower, 43, Nehru Place, New Delhi-110 019 to consider, approve and to take on record, inter-alia, the Unaudited Financial Results of the Company for the Third Quarter & Nine-months ended on December 31, 2020 of the Financial year 2020-21.

The notice is also available on the website of the company at www.mauria.com and on the website of BSE Limited at www.bseindia.com and CSE at www.cse-india.com.

For MAURIA UDYOG LTD.
Sd/-
(N.K. Sureka)
Mg. Director
DIN:50054929

PRATAP HOLDINGS LIMITED
CIN: L7010WB1974PLC04781
Regd. Office: 8, B.B.D. Bag (East),
Kolkata - 700 001 (West Bengal)
Phone: (033) 2230-6317
Fax: (033) 2230-6317
Email: pratapholdingsltd@gmail.com
Website: www.pratapholdinglimited.in

NOTICE
Notice is hereby given that pursuant to Regulation 29 read with Regulation 47 of the SEBI (LODR) Regulations, 2015, a Meeting of the Board of Directors of the Company will be held on **Saturday, the 13th February, 2021**, inter alia to consider, approve and take on record the Un-audited Financial Results of the Company for the quarter and nine month ended 31st December 2020.

The Notice is also available on the website of the Company at www.pratapholdinglimited.in and also on the website of the Stock Exchange at www.cse-india.com

For PRATAP HOLDINGS LIMITED
Sd/-
Place: Kolkata R.K. Kejriwal
Date : 4th February, 2021 Director

SIMPLEX INFRASTRUCTURES LIMITED
CIN: L45209WB1924PLC004969
Registered Office : 'SIMPLEX HOUSE',
27, Shikharpara Sarani, Kolkata- 700017
Phone: 033 2301-1600
Fax: +91 33 2283-5964
Email id: secretarial.legal@simplexinfra.com
Website: www.simplexinfra.com

NOTICE
Notice is hereby given pursuant to the provisions of Regulation 29 and 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, (Listing Regulations) that a meeting of the Board of Directors of the Company will be held on Saturday, February 13, 2021, inter-alia, to consider and approve un-audited standalone and consolidated financial results for the third quarter and nine months ended December 31, 2020.

This information is also available on the website of the Company at www.simplexinfra.com and on the website of Stock Exchanges where the shares of the Company are listed i.e. www.bseindia.com and www.cseindia.com

For Simplex Infrastructures Limited
Sd/-
B. L. Bajoria
Sr. Vice President & Company Secretary
Place : Kolkata
Dated : 4th February, 2021

FOUNDRY FUEL PRODUCTS LTD.
Regd. Office: 7C, Acharya Jagdish
Chandra Bose Road, P. S. Shakespear
Sarani, Kolkata-700017.
Tel. No. 033 4066 8072.
Website: www.foundryfuel.in
E-mail id: foundryfuel@gmail.com
[CIN: L50500WB1964PLC026053]

NOTICE
Notice is hereby given pursuant to Regulation 29(1)(a) and 47(1)(a) read with Regulation 33 of SEBI (Listing Obligations & Disclosure Requirement) Regulations, 2015 that a meeting of the Board of Directors of the Company will be held at Mumbai at 4A, Maker Chamber III, Nariman Point, Mumbai- 400021 on Friday, February 12, 2021 at 12:00 p.m. to inter-alia, consider, approve and take on record the un-audited financial results of the Company for the quarter ended 31st December, 2020.

This information is also available on the website of the Company at www.foundryfuel.in on the website of the stock exchanges at www.bseindia.com

By Order of the Board
For Foundry Fuel Products Limited
Sd/-
(Sunil Vishwambharan)
Place: Kolkata
Date: 03.02.2021
Director
DIN: 02831247

QUALITY SYNTHETIC INDUSTRIES LIMITED
Regd. Office: Anand Jyoti Building, Room No. 107,
1st Floor, 41, Netaji Subhas Road, Kolkata-700 001.
Ph: 033-65180616, 22309902,
E-Mail id: qualitysynthetic@gmail.com,
Web-site: www.qualitysyntheticindia.com
CIN: L65929WB1975PLC029956

COMPANY NOTICE
Notice is hereby given that a meeting of Board of Directors is scheduled to be held on Thursday, February 11, 2021 at 4.00 P.M. at the Head Office of the company at 602, Charanjiv Tower, 43 Nehru Place, New Delhi-110019 to consider, approve and to take on record, inter-alia, the Unaudited Financial Results of the Company for the Third Quarter & Nine-months ended on December 31, 2020 of the financial year 2020-21.

The notice is also available on the website of the company at www.qualitysyntheticindia.com and on the website of MSEI Limited at www.msei.in and CSE at www.cse-india.com.

For Quality Synthetic Industries Limited
Sd/-
(A. K. Sureka)
Mg. Director
DIN: 00062320

ASIATIC OXYGEN LIMITED
CIN: L2411WB1981PLC025067
Regd. Office: 8, B.B.D. Bag (East),
Kolkata-700 001 (West Bengal). Ph: (033) 2230-7392, Fax: (033) 2230-6317
E-mail: asiaticoxyltd@gmail.com
Website: www.asiaticoxyltd.com

NOTICE
Notice is hereby given that pursuant to Regulation 29 read with Regulation 47 of the SEBI (LODR) Regulations, 2015, a Meeting of the Board of Directors of the Company will be held on **Saturday, the 13th February, 2021**, inter alia to consider, approve and take on record the Un-audited Financial Results of the Company for the quarter and nine month ended 31st December 2020.

The Notice is also available on the website of the Company at www.asiaticoxyltd.com and also on the website of the Stock Exchange at www.cse-india.com

For Asiatic Oxygen Ltd.
Sd/-
Place: Kolkata Dipak Kadel
Date : 4th February, 2021 Company Secretary

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
For the attention of the Stakeholders of ADITI OIL EXTRACTION PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	ADITI OIL EXTRACTION PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	13/08/2007
3.	Authority under which corporate debtor is incorporated / registered	ROC Kolkata Under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15532WB2007PTC117798
5.	Address of the registered office and principal office (if any) of corporate debtor	Diamond Chambers, Block-III, Suite No. 6E, 4C Chowringhee Lane, Kolkata - 700 017, West Bengal
6.	Date of closure of Insolvency Resolution Process	02/02/2021
7.	Liquidation commencement date of corporate debtor	02/02/2021 (Order downloaded on 4th February, 2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Surendra Kumar Agarwal IBBI/IPA-001/IP-P00825/2017-18/11401
9.	Address and e-mail of the liquidator, as registered with the Board	Bhawanee Enclave, 3D, 99C Girish Ghosh Road, Lilaah, Howrah - 711204, W.B surendrak@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Poddar Court, Gate No. 1, Room No. 816, 8th Floor, 18 Rabindra Sarani, Kolkata -700001, West Bengal crp.adition@gmail.com
11.	Last date for submission of claims	04/03/2021

Notice is hereby given that the National Company Law Tribunal Kolkata has ordered the commencement of liquidation of the **Aditi Oil Extraction Private Limited on 02/02/2021**. The stakeholders of **Aditi Oil Extraction Private Limited** are hereby called upon to submit their claims with proof on or before 4th March 2021, to the liquidator at the address mentioned against Item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Sd/-
Surendra Kumar Agarwal
IBBI/IPA-001/IP-P00825/2017-18/11401
Liquidator of Aditi Oil Extraction Pvt. Ltd.

JAI BALAJI INDUSTRIES LIMITED
CIN : L27102WB1999PLC089755
Regd. Office : 5, Bentinek Street, Kolkata - 700001
Phone : +91-33-22489808, 22488173, Fax : +91-33-22430021
Website : www.jaibalajigroup.com, Email : jaibalaji@jaibalajigroup.com

NOTICE
Pursuant to Regulation 29 read with Regulation 47 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, notice is hereby given that the meeting of the Board of Directors of the Company is scheduled to be held on Friday, 12th February, 2021 at the Registered Office of the Company, inter alia, to consider, approve and take on record amongst other items of Agenda the Unaudited Financial Results of the Company for the third quarter ended 31st December, 2020.

This Notice shall also be available on the Company's website viz. www.jaibalajigroup.com and on the website of the Stock Exchanges where the equity shares of the Company are listed at www.nseindia.com and www.bseindia.com.

For Jai Balaji Industries Limited
Sd/-
Place: Kolkata
Date : 04.02.2021
Ajay Kumar Tanti
Company Secretary

BERGER PAINTS INDIA LIMITED
Loss of Share Certificates
NOTICE is hereby given that the following Share Certificates of **Berger Paints India Limited** having registered office at **Berger House, 129, Park Street, Kolkata - 700017** have been lost; misplaced; stolen and/or are untraceable :-

Member's Regd. folio	Share Certificate No(s.)	No. of Shares	Distinctive Nos. From To
50 / 093	406306	2400	405092729 - 405095128
50 / 093	410346	960	1094978814 - 1094979773

Application has been made by the registered Shareholder to the Company for issue of duplicate share certificate in replacement of the above. Any person having any objection to the issue of duplicate Share certificate as aforesaid is required to lodge with the Company at the above address or to its Registrars **C B MANAGEMENT SERVICES (P) LTD., P-22, Bondel Road, Kolkata-700 019** his/her/their objection thereto within 15 days from the date of publication.

Anju Lodha
27 K.B. Sarani,
Dum Dum,
27, Mail Road
Sawagut Building,
Kolkata - 700 080

Date : 04.02.2021

ANKIT INDIA LIMITED
CIN L15500WB1981PLC033900
Registered Office: FMC Fortuna,
14 A, 5th Floor, 234/3A,
A.J.C. Bose Road, Kolkata-700020
Phone: (033) 2287-4360
Fax: +91 (33) 2281-0629
E-mail: ankit.fortuna@yahoo.com,
Website: www.ankitagro.com

NOTICE
Notice is hereby given pursuant to Regulation 29 read with Regulation 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 that a meeting of the Board of Directors of the Company will be held on Saturday, 13th February, 2021 at 03.00 P.M. at the registered office of the Company at "FMC Fortuna" 14A, 5th Floor, 234/3A, A.J.C. Bose Road, Kolkata - 700020 (Physical mode) and through Video Conferencing facility (if any, to be availed by the directors) to consider inter-alia the Un-Audited financial results of the Company for the quarter ended 31st December, 2020.

For Ankit India Limited
Sd/-
Place: Kolkata
Date: 04.02.2021
Hitesh Chandak
(Managing Director)
DIN: 00705868

SHARSHYAMURTI VANIJYA PRATISTHAN LIMITED
CIN: L67120WB1981PLC033640
14A, 5TH FLOOR, FMC FORTUNA,
234/3A, J.C. BOSE ROAD,
KOLKATA-700020.
Email: 1981svp@gmail.com,
Ph: 22874360

NOTICE
Notice is hereby given pursuant to Regulation 29 read with Regulation 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 that a meeting of the Board of Directors of the Company will be held on Saturday, 13th February, 2021 at 11:00 A.M. at the registered office of the Company at "FMC Fortuna" 14A, 5th Floor, 234/3A, A.J.C. Bose Road, Kolkata - 700020 (Physical mode) and through Video Conferencing facility (if any, to be availed by the directors) to consider inter-alia the Un-Audited financial results of the Company for the quarter ended 31st December, 2020.

For Sharshyamurti Vanijya Pratisthan Limited
Sd/-
Place: Kolkata
Date: 04.02.2021
SHRADHA CHANDAK
(whole time Director)
DIN: 07615077

POSITIVE ELECTRONICS LIMITED
Bolat Kutr, 23A/1B, Justice Dwarkanath Road, Bhownipure, Kolkata-700 020
Phone: +91 9748691796
Email id: info.positive@gmail.com,
Website: www.positiveelectronics.in
CIN: L67120WB1981PLC033990

NOTICE
Notice is hereby given that pursuant to Regulation 29 read with Regulation 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, a Meeting of the Board of Directors of the Company will be held on Friday, 12th day of February, 2021 at 12:30 P.M. at the Registered Office of the Company, inter-alia, to consider, approve and take on record the Unaudited Financial Results and Limited Review Report of the Company for the quarter ended 31st December, 2020 and any other matters which are required for the Company with the permission of the chairman.

For POSITIVE ELECTRONICS LIMITED
Sd/-
Place: Kolkata
Date: 05.02.2021
Abhishek Sharad
DIN: 00484115

KANORIA SECURITIES & FINANCIAL SERVICES LIMITED
CIN: L5421WB1981PLC104929
Regd. Office: 8, B.B.D. Bag (East)
Kolkata - 700 001 (West Bengal)
Phone: (033) 2230-7391; Fax: (033) 2230-6317
Email: kanoriasecurities@gmail.com
Website: www.ksfsltd.in

NOTICE
Notice is hereby given that pursuant to Regulation 29 read with Regulation 47 of the SEBI (LODR) Regulations, 2015, a Meeting of the Board of Directors of the Company will be held on **Saturday, the 13th February, 2021**, inter alia to consider, approve and take on record the Un-audited Financial Results of the Company for the quarter and nine month ended 31st December 2020.

The Notice is also available on the website of the Company at www.ksfsltd.in and also on the website of the Stock Exchange at www.cse-india.com

For Kanoria Securities & Financial Services Limited
Sd/-
Place: Kolkata Rajeev Agarwal
Date : 4th February, 2021 Director

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF AXIOM ESTATES ADVISORY SERVICES PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	AXIOM ESTATES ADVISORY SERVICES PRIVATE LIMITED
2.	Date of incorporation	

ওয়েবলিগেশনস অ্যান্ড ডিসক্লোজার রিকোয়ারমেন্টস) রেগুলেশনস, ২০১৫-এর
সেকশনসমূহে দাখিল করা ত্রৈমাসিক আর্থিক ফলাফলের বিশদ খতিয়ানের সফিক্তসার।
আর্থিক ফলাফলের পুরো বয়ান কোম্পানির ওয়েবসাইট (www.jkagri.com) সহ
ইটেও (www.bseindia.com) দেওয়া আছে।
এই কারণে চলতি ত্রৈমাসিকের ফলাফলগুলি পুরো বছরের পারফরম্যান্সের প্রতি-
বন্ধ করে দেওয়া ভার্যাইটিগুলির জন্য ইনভেস্টরির সংস্থানকে বোঝানো হচ্ছে।
ব্যাংকা ও ফেনদেমনের ওপর কোভিড-১৯ এর কোনও উপাধানগত প্রভাব পড়েনি।
ত বদলানোর কারণে চূড়ান্ত প্রভাব এই আর্থিক ফলাফলগুলি অনুমোদনের তারিখে
রে।

জে কে এগ্রি জেনেটিভ লিমিটেড-এর পক্ষে

বিক্রমপতি সিংহানিয়া
ম্যানেজিং ডিরেক্টর